

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s).7437/2023

(Arising out of impugned final judgment and order dated 15-06-2023 in HCP No.1021/2023 passed by the High Court Of Judicature At Madras)

STATE REP BY DEPUTY DIRECTOR

Petitioner(s)

VERSUS

MEGALA & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.117269/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(Cr1) No.7460/2023 (II-C)

(IA No.117533/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 04-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. Tushar Mehta, Solicitor General
Mr. Mukesh Kumar Maroria, AOR
Mr. Rajan Kumar Choursia, Adv.
Ms. Swati Ghildiyal, Adv.
Mr. Shantnu Sharma, Adv.

For Respondent(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Mukul Rohtagi, Sr. Adv.
Mr. Devadatt Kamat, Sr. Adv.
Mr. Arjun Garg, AOR
Mr. S Mahesh Sahasranaman, Adv.
Mr. K.M. Arun, Adv.
Mr. N. Bharani Kumar, Adv.
Mr. Revanta Solanki, Adv.
Mr. Aakash Nandolia, Adv.
Ms. Sagun Srivastava, Adv.

Mr. Mukul Rohatgi, Sr. Adv.
Ms. Misha Rohatgi, AOR
Mr. Nakul Mohta, Adv.
Mr. Bharat Monga, Adv.

Ms. Riya Dhingra, Adv.
Mr. K.M. Arun, Adv.
Mr. N. Bharani, Adv.
Mr. Muthu Thangathurai, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned Solicitor General has informed that the Division Bench of the High Court has pronounced the judgment today with a split verdict.

In that view, we request the Chief Justice of the High Court to place the matter before the 3rd Judge at the earliest, with a further request to the assigned Bench to decide the issues as noticed in our previous order dated 21.06.2023, as early as possible.

Post these special leave petitions for hearing on 24.07.2023.

It goes without saying that pendency of these special leave petitions shall have no bearing on the proceedings pending before the High Court.

(ARJUN BISHT)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)